



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

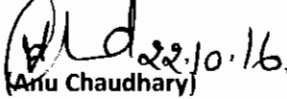
Cause List Date 24-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 3082/2014 Hanesh @ Anesh Vs. State	K.S. Loha	Shailesh Prakash Sharma
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 523/13 Balkishan Vs. Parwati	S.K. Bansal	Kapil Bardhar
3	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
4	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 1553/16 Ankur Garg Vs. State	G.S. Rathore	Rajeev Surana
5	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 5061/16 Smt. Shalini Vs. State	Ved Prakash	Anoop Pareek
6	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil First Appeal No. 55 / 79 Pyare Lal Vs. Vidhya Bhushan	Tripurari Sharma	Parag Rastogi
7	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed
8	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. S02/16 Lala Ram Vs. State	Manoj Ojla	Laxmi Kant Sharma
9	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkindan Vs. Ramesh Chand	N.C. Sharma	Abhi Boyal
10	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 3285/16 & 3284 / 16 Manish Vs. State	Om Prakash Sheoran	Sajid Ali

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

• "Help The Needy –Timely Help May Create History"



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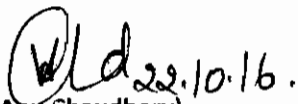
Cause List Date 25-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Second Appeal No.151/97 Gyarsa Vs. Bhorilal	Amod Kasliwal	Sudesh Bansal
2	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 260/98 Bhagwati Prasad Vs. Mohan Lal	Santosh Kumar Jain	Kapil Bardar
3	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal 15/09, Krishan Kumar Vs. Mohan Lal	R.K. Gaur	P.C. Jain
4	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
5	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 2769/15 Virendra Kumar Vs. Smt. Saroj	B.B. L. Gupta	Bipin Gupta
6	Smt. Nirmala Sharam, Advocate	S.B. Criminal Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta
7	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 895/12 Santosh Sharma Vs. State	Rajeev Surana	C.P. Sharma
8	Sh. Shashi Bhusan Gupta, Advocate	D.B. Civil Misc. Appeal No. 895/15 Sharifuddin Vs. Famida	Amir Aziz	Shamsuddin Ansari
9	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 3869/12 Shanti Lal Jain Vs. State	Rajneesh Gupta	R.M. Sharma

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